

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 208/97.

Date of Order: 26-2-97

Between:

V. Srinivas.

.. Applicant.

and

1. General Manager, SC Rly, Railnilayam, Secunderabad.
2. Chief Commercial Manager, SC Rly, Railnilayam, Secunderabad.
3. Chief Personnel Manager, SC Rly, Railnilayam, Secunderabad.

.. Respondents.

For the Applicant: Mr. G.Vidya Sagar, Advocate.

For the Respondents: Mr. V.Rajeswar Rao, SC for Rlys.

CORAM:

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI : VICE-CHAIRMAN

THE HON'BLE MR.H.RAJENDRA PRASAD : MEMBER(ADMN)

The Tribunal made the following Order:-

Prima facie it appears to us that the conditions stipulated in the impugned notification and the reasons given for non-selection of the applicant are inconsistent with the recruitment rules. The legality of the notification therefore calls for consideration.

Admit. Respondents to file counter within 8 weeks. Pending the hearing and final disposal by way of interim order without prejudice to the rights and contentions of the respondents and ~~xxxxxxxxxxxx~~ subject to the final result of the O.A. the respondents are directed to allow the applicant to appear at the selection scheduled to be held on 2.3.97 but the result of the selection may not be declared until further orders. The appointment of others, if made, will be subject to the result of the O.A. The appointed candidate will be informed accordingly.

Hearing expedited. Liberty to apply after the reply has been received.


Deputy Registrar (J)CC

O.A.

To

1. The General Manager, SC Rly,
 Reilnilayam, Secunderabad.
2. The Chief Commercial Manager,
 SC Rly, Reilnilayam, Secunderabad.
3. The Chief Personnel Manager,
 SC Rly, Reilnilayam, Secunderabad.
4. One copy to Mr.G.Vidya Sagar, Advocate, CAT.Hyd.
5. One copy to Mr.V.Rajeswar Rao, SC for Rlyc, CAT.Hyd.
6. One spare copy.

pvm.

Notice

I COURT

TYPED BY

CHECHED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD
MEMBER(ADMN)

Dated: 26-2-1997

ORDER / JUDGMENT

M.A./R.A/C.A. No.

O.A.No. 208/97 in

T.A.No. (W.P.)

Admitted and Interim Directions
Issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for default.

Ordered/Rejected.

No order as to costs.

p.v.m.

